NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL APPLICATION NUMBER : TCP/133/2016 **PETITION NUMBER** : S. Venkatesh & another NAME OF THE PETITIONER(S) : M/s Cenney Hotels Private Limited & 3 others NAME OF THE RESPONDENT(S) : 397/398 UNDER SECTION SIGNATURE DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM for petitioner Jer Zgar Ethang V. A ex le 2) P.H. Arrival Pardian Benior Gard L for Harri Shoula Mari **ORDER**

Counsels for both the parties are present and prayed for time to seek instructions from their clients. Put up on 19.12.2017 at 10.30 A.M.

-5dr MEMBER (JUDICIAL)

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